

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13937/2015

CHAIRMAN AND MANAGING DIRECTOR ALLAHABAD BANK &ORS.
Appellant(s)

VERSUS

ALLAHABAD BANK STAFF ASSOCIATION & ORS. Respondent(s)

Date : 09-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) :

M/S. Mitter & Mitter Co., AOR
Mr. Rajesh Kumar Gautam, Adv.
Mr. Anant Gautam, Adv.
Mr. Deepanjal Chaudhary, Adv.
Ms. Likvi K Jhakalu, Adv.

For Respondent(s) :

Mr. Rajiv Ranjan Dwivedi, AOR
Mr. Vishal, Adv.
Mrs. Subhadra Dwivedi, Adv.
Mr. Amitabh Singh, Adv.
Mr. Amit Trivedi, Adv.
Mr. Sanjiv Kumar Thakur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. There is a letter seeking adjournment, circulated on behalf of the petitioner.
2. List after three weeks.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(CHETNA BALOONI)
COURT MASTER (NSH)